स्वास्थ्य तथा परिवार कल्याच मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर)ः भारतीय आयुर्विज्ञान परिषद् के पास उपलब्ध सूचना के अनुसार 1976-77 से 1978-79 की ग्रवधि के दौरान 38043 चिकित्सा स्नातक पास हुये थे।

भारत सरकार उच्च शिक्षा नौकरी के लिये विदेशों में जाने वाले डाक्टरों की संख्या का रिकार्ड नहीं रखती तथापि वैज्ञानिक भौर तकनीकी कार्मिकों के भारतीय विदेश अनुभाग (वैज्ञानिक तथा भौद्योगिक मनुसंधान परिषद्) के राष्ट्रीय रजिस्टर में दर्ज किये गये डाक्टरों की संख्या इस प्रकार है :--

वर्ष	कुल	वापिस ग्राये
1-1-79 को	4389	2267
1-1-80 को	4510	2301

जयपुर-सवाई माधोपुर रेल लाइन

2510. प्रो॰ निर्मला कुमारी श्रवतावत: क्या रेल मंत्री यह बताने की कृपा करेंगे कि जयपूर से टोंक होकर सवाई माधोपूर तक रेल लाइन वनाने का कोई प्रस्ताव सरकार के विचाराधीन है ?

रेल मंद्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : जयपुर भ्रोर सवाई माधोपुर पहले से ही मीटर लाइन से सम्बद्ध है। तथापि, इन स्थानों को टोंक के रास्ते जोड़ने का कोई प्रस्ताव नहीं है।

Railway Accidents including Derailments during the last three months

2511. SHRI G. M. BANATWALLA: SHRI RAM AWADH: SHRI AMARSINH RATHAWA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of people who died or were injured, and the amount of damage caused to the railways in money;
- (b) the general causes for these accidents, details of enquiry instituted and whether any sabotage was discovered or suspected; and
- (c) the compensation paid to the victims of the Railway accidents including derailments during the last three months in each of the railway zones?

THE DEPUTY MININSTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MALLI-KARJUN): (a) In the train accidents which occurred during the period August 10 October 1080, 96 persons were killed to October, 1980, 86 persons were killed and 270 injured. The cost of damage to railway property involved therein has been estimated at approximately Rs. 2,50,00,000.

(b) The causes including prima facie causes of these accidents are as under:

(i) Failure of railway staff			77
(ii) Failure of persons other than railway staff	•	•	26
(iii) Failure of equipment			72
(iv) Accidental			25
(v) Cause could not be cstablished			ı
(vi) Causes not yet finalised			60
Total	_		261

While II train accidents have been enquired into by Commissioners of Railway Safety, who are a statutory authority functioning under the administrative control of the Ministry of Tourism & Civil Aviation, the rest were enquired into by the respective railway administrations at various levels depending upon the nature of the individual accidents.

None of the train accidents which occurred during August to October, 1980 is reported to have been caused by sabo-

(c) No compensation has so far been paid, under Indian Railways Act, 1890 to the victims of train accidents that occurred during the last three months. The compensation will be decided by the Claims Commissioners to whom claim applications can be preferred within a period of three months from the date of occurrence of the accident who may, on good cause shown, also allow any

claim application to be made at any time within one year from the date of occur-

Foreign Minister's Visit Abroad

2512. SHRI G. M. BANATWALLA: SHRI P. M. SAYEED:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) the countries visited by him after the end of the last Session;
 - (b) the purpose of the said visits;
- (c) the agreements arrived at and/or benefits accruing from the said visits; and

(d) the total expenses incurred on these visits?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The following countries were visited by me after the end of the last session of Parliament: Bangladesh, USA, Venezuela, Cuba, Mexico Yugoslavia, Austria and Lebanon in that order;

- (b) and (c). The required information in the statement attached herewith.
- (d) The total expenditure on these visits was Rs. 3,38,100 00 (approx.).

Statement

The purpose of the Foreign Minister's visits abroad since the conclusion of the Third Session of the VIIth Lok Sabha and the agreements arrived at and/or benefits Accruing from such visits

S1. No.	Name of the country visited	Purpose of visit	Agreements arrived at and/or benefits accruing from the visit
I	2	3	4
1	Bangladesh	The visit was at the invitation of Bangladesh Foreign Minister, extensive discussions were held with the Bangladesh leaders on international and bi ateral matter. Important bilatered issues were covered in particular detail.	The visit provided a fur- ther impetus to the Indo-Bangladesh re- lations and helped the two sides to better understand each others' view points.
2	U.S.A. (21-8-80 to 25-8-80).	To attend the special session of the UN General Assembly on Economic Development.	Presented India's views. On global round of negotiations etc.
3	Venezuela (26-8-80 to 27-8-80).	The visit to Venezuela was paid as specialemissary of the Prime Minister, to convey a message form the Prime Minister to the Venezuelan President Luis Herrera Campins and to discuss oil matters with Venezuelan leaders.	Discussed India's cil requirements.
4	U.S.A. (20-9-80 to 4-10-80 & 9-10-80)	To attend the 35th Session of the UN General Assembly in New York.	Presented India's view point in the world body on various inter- national matters of interest.
5	CUBA (5-10-80 to 7-10-80).	Bilateral talks	
6	Mexico (7-10-80 to 9-10-80)	Bilateral talks as well as for a Regional conference of Heads of Indian Mis- sions in Latin American countries. (Such conferences are a regular fea- ture with this Ministry and are held	Bilateral and international issues including India's economic and commer- cial relations with these countries were discussed